

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH

COURT No.1

(through hybrid mode)

ITEM No. 123

IA(I.B.C)/917 (CH) 2024

CP(IB) No. 42/Chd/Pb/2018

(Admitted)

IN THE MATTER OF:-

Ashwani Kumar

...Petitioner

Versus

Kuvam Konstruction Pvt. Ltd

...Respondent

Under Section: 9, IBC 2016 and 60(5)

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 20.05.2024.

Tanvi
09.04.2024

Sd/-
Court Officer